

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3080
ANSWERED ON 06th AUGUST, 2026**

TOLL POLICY IN BIHAR

3080. SHRI RAJA RAM SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has taken note of the recent changes in the toll policy adopted by the Government of Bihar exempting private non-commercial four-wheelers from payment of toll on State Highways;

(b) whether the Ministry has issued any model guidelines or policy framework for levy of user charges on State Highways by State Governments and if so, the details thereof;

(c) whether the Government has examined the fiscal implications of exempting private vehicles from toll on State Highways in certain States and if so, the details thereof; and

(d) whether the Government proposes to evolve a uniform framework in consultation with State Governments for balancing user convenience, revenue generation and maintenance of State Highway infrastructure and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The collection of user fees/Toll, if any, on State Highways/ Expressways falls under the constitutional jurisdiction of the respective State Governments and is governed in accordance with the User Fee/Toll Fee Rules of the concerned State Governments.

Accordingly, matters relating to exemption of private non-commercial four-wheelers from payment of toll on State Highways, issuance of policy guidelines for levy of user charges on State Highways, assessment of the fiscal implications of such exemptions, and formulation of any framework for State Highways are within the domain of the respective State Governments.

No framework has been proposed for State Highways. However, as far as National Highways (NHs) are concerned, user-fee at a fee plaza is collected for the use of section of NHs as per the provisions of National Highways Fee (Determination of Rates and Collection) Rules, 2008.
